

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) There is no proposal on the part of the Union Government to introduce legislative or other measures for checking alienation of land belonging to Scheduled Castes and restoration of such alienated lands to them. Land is a State subject and it is for State Governments to consider making such a provision in their land laws. In fact, a few States already have provisions in their laws to deal with problem of alienation of land belonging to Scheduled Castes.

(b) Does not arise.

Collaboration Project for Manufacturing Potable Alcohol and Alcoholic Beverages

8002. SHRIBANWARILAL PUROHIT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Punjab Agro Industries Corporation and the United Breweries Group have entered into a collaboration and sought Government's permission to set up a project for manufacturing potable alcohol and alcoholic beverages from damaged grains and potatoes;

(b) if so, whether Government have granted permission to set up the project; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) to (c). The information is being collected and will be laid on the Table of the House.

Construction of Roads in Idukki District of Kerala under RLEGP and NREP

8003. PROF. P.J. KURIEN: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of proposals for construction of roads under National Rural Employment Programme and Rural Landless Employment Generation Programme in Idukki and Pathanamthitta district of Kerala awaiting clearance; and

(b) the time by which the proposals are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANADRHANA POOJARY): (a) and (b). Projects under National Rural Employment Programme (NREP) were finalised and approved at the district level. In case of projects under Rural Landless Employment Guarantee Programme (RLEGP) however it was necessary that the same were approved by the Central Government before these could be implemented. The details of the project proposals for construction of roads under RLEGP in Idukki and Pathanamthitta district of Kerala received during 1988-89 are as under:—

<i>Name of District</i>	<i>Value of roads works approved (Rs. lakhs)</i>	<i>Length of roads (kms)</i>
Idukki	66.50	26.40
Pathanamthitta	58.32	28.25

The above projects were approved during the year 1988-89 itself.

Enrolment of Students for Vocational Courses

8004. SHRI S.B. SIDNAL:
SHRI S.M. GURADDI:
DR. KRUPASINDHU BHOI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to enrol 35 percent of the higher secondary students in various vocational courses by 1995;

(b) if so, the total number of students that are likely to pursue the vocational courses during the year 1989-90;

(c) the total assistance provided to Karnataka during 1987-88 for starting vocational courses; and

(d) the assistance being provided during the current financial year?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) The National Policy on Education 1986, inter-alia, provides that vocational courses would cover 10% of higher secondary students by 1990 and 25% by 1995.

(b) Keeping in view the number of vocational courses sanctioned so far, the likely enrolment in vocational courses during 1989-90 will be 1.47 lakhs.

(c) and (d). The Government of Karnataka was sanctioned assistance amounting to Rs. 93.00 lakhs in 1987-88 for starting 100 vocational courses and Rs. 244.70 lakhs during 1988-89 for starting 140 vocational

courses. Proposals for 1989-90 have yet to be received from the State Government.

Applications from Gujarat for starting Classes of Adult Education

8005. SHRI RANJITSINGH GAEKWAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of applications received from Gujarat during the year 1988-89 for starting Adult Education classes;

(b) whether a number of applications, forwarded through Government of Gujarat with necessary recommendations, are pending with for a long time;

(c) if so, the details of such applications, students expected to be covered and amount involved thereon, under Central and State sectors; and

(d) the reasons for keeping the applications pending and when these are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) 117 proposals were received from voluntary agencies from Gujarat for starting adult education classes during 1988-89.

(b), to (d). There are 43 proposals of voluntary agencies, recommended by Government of Gujarat pending in the Ministry. A list pending cases and the cases and the reasons for pendency is given in the statement below. The total number of beneficiaries expected to be covered and the amount involved in these 43 proposals would be 88400 and Rs. 0.9 crores.